

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 331

IA-6555/2023 New IA-1732/2024 Contempt.A43/2023 IA-4971/2023
IA-4888/2023
In
IB-310(ND)/2019

IN THE MATTER OF:

Ms. Suman Chadha

.....APPLICANT/PETITIONER

Vs

M/s. Lifestyle Fitness Pvt. Ltd

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Adv. GP Madaan, Adv. Aishwarya Adlakha & Adv. Natasha

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)
ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.05.2024**.

Sd/-

(Court Officer)